

DIVISION BENCH  
COURT - II

**P-107**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/244(KB)2022  
IA(I.B.C)/591(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	INDIAN BANK VS SASHI KABRA
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Ashok Kumar Agarwal, Adv. ] For Resolution Professional  
Md. Danish Taslim, Adv. ] For Financial Creditor  
Ms. Urmila Chakraborty, Adv. ] For Personal Guarantor  
Mr. Avishek Guha, Adv.  
Mr. Arunika Dutta, Adv.  
Mr. Kaustav De Sarkar, Adv.

**ORDER**

1. Ld. Counsels for the parties present.
2. **IA(IBC)/591(KB)2024**  
Reply has been filed. Let a rejoinder be filed within a period of two weeks.
3. Post this matter for consideration on **12.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**